

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2492
ANSWERED ON:17.08.2006
WRITE OFF RENT FOR USING HANGER
Khandelwal Shri Vijay Kumar;Moghe Shri Krishna Murari

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Union Government has received any proposal regarding write off the rent for using old hanger of the Airports Authority of India by the aeroplanes of the Government of Madhya Pradesh at Raja Bhoj Airport;
- (b) if so, the details thereof; and
- (c) the decision taken by the Union Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) & (c) :- Yes, Sir. Airports Authority of India (AAI) has received request from Government of Madhya Pradesh for waiver of rent for old hangar and surrounding areas occupied by them at Raja Bhoj Airport. The request is being examined by AAI